

Title : Laid on the Table a copy each of Evidence tendered before the Standing Committee on Home Affairs on the (i) Indian Majority (Amendment) Bill, 1997; (ii) Marriage Laws (Amendment) Bill, 1997; and (iii) Administrators-General (Amendment) Bill, 1998.

SHRI N. JANARDHANA REDDY (BAPATLA): I beg to lay on the Table a copy each of Evidence tendered before the Standing Committee on Home Affairs on the (i) Indian Majority (Amendment) Bill, 1997; (ii) Marriage Laws (Amendment) Bill, 1997; and (iii) Administrators-General (Amendment) Bill, 1998.